

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.07.2026

ORDER NO. 106 of 2026

Hon'ble Officiating President is pleased to partially modify the roster order no 74 of 2026 for **CESTAT, New Delhi** from **23.07.2026** to **24.07.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 23.07.2026 to 24.07.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

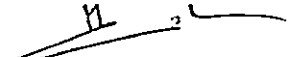
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/ Hon'ble Member, CESTAT, Mumbai /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.07.2026

ORDER NO. 107 of 2026

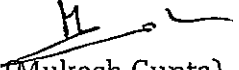
Hon'ble Officiating President is pleased to partially modify the roster order no 73 (revised) of 2026 for **CESTAT, Chennai** from **03.08.2026** to **28.08.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.08.2026 to 28.08.2026	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
	Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical) and Mr. Ajayan T. V., Hon'ble Member (Judicial)	Customs Division Bench matters
On 07.08.2026	Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Single Member Bench matters
	Mr. Ajayan T. V, Hon'ble Member (Judicial)	

Note:

1. On 07.08.2026 all Division Bench matters will be taken up by Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. M. Ajit Kumar, Hon'ble Member (Technical).
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By Order


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Deputy Registrar

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Deputy Registrar

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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.07.2026

ORDER NO. 108 of 2026

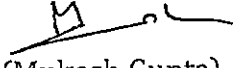
Hon'ble Officiating President is pleased to partially modify the roster order no 72 of 2026 for **CESTAT, Mumbai** from **03.08.2026** to **28.08.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 03.08.2026 to 14.08.2026	Mr. S. K. Mohanty, Hon'ble Member (Judicial)	Single Member Bench matters
	Mr. Ajay Sharma, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 17.08.2026 to 28.08.2026	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Mr. Ajay Sharma, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Customs and Excise Division Bench matters

Note:

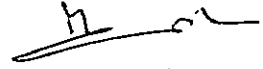
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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Deputy Registrar